

(b) There is no report from Government Railway Police, Sonopore that the Assistant Engineer was trying to sabotage the process of the enquiry or that he was illegally helping the involved contractor. No further payment has been made to the contractor since the date of the incident.

(c) As regards part (a) of the question, Government Railway Police, Sonopore has registered a case under Section 409/414 IPC and the case is under investigation. As regards part (b), the question of taking any action does not arise.

Allotment of Stainless Steel to Gujarat

6318. Shri Narendra Singh Mahida: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the requirement of stainless steel for Gujarat during 1966-67; and

(b) the quantity of stainless steel actually allotted to that State during the same period?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) and (b). The state-wise requirements of stainless steel during 1966-67 have not been ascertained, since after the import liberalisation policy was introduced in August, 1966, the import licences are to be issued on the basis of the licence issued in the base period. The small scale units are to get licences for three times the amount for which they obtained licences in 1964-65, if the unit is engaged in a priority industry, and twice the amount if the unit is engaged in an industry other than the priority industries.

Mineral Survey of Gujarat

6319. Shri Narendra Singh Mahida: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether a scheme for mineral

survey and exploitation in Gujarat has been finalised;

(b) if so, the details thereof; and

(c) if not, whether Government intend to finalise such a scheme for Gujarat?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). Yes, Sir. A scheme for mineral exploration in Gujarat by the Geological Survey of India during the year 1967-68 has been finalised. This includes geological mapping and preliminary mineral survey in Kutch, Junagadh, Jamnagar and Banaskantha districts; traverses for phosphate in Gujarat; detailed investigation for base metals at Ambamata and Khandia and apatite at Narukot; preliminary investigations for base metals in Baroda and Panchmahal districts; fluorospar in Broach district; china clays and steatite in Sabarkantha district. Schemes for exploitation of minerals by the public or private sector can be framed only when commercially exploitable deposits of these minerals have been proved.

(c) Does not arise.

Production of Salt in Gujarat

6320. Shri Narendra Singh Mahida: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the total production of salt in Gujarat during 1966-67;

(b) whether any financial assistance was given by the Central Government to the common salt industries in Gujarat the same period; and

(c) if so, the details thereof?

The Minister of Industrial Development and Company Affairs (Shri P. A. Ahmed): (a) 28.13 lakh tonnes

(b) No, Sir.

(c) Does not arise.